

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4631  
ANSWERED ON:18.12.2009  
MISMANAGEMENT IN AFCL  
Biju Shri P. K.

**Will the Minister of FINANCE be pleased to state:**

(a) whether financial and administrative irregularities in Agricultural Finance Corporation Ltd.(AFCL), Mumbai have come to notice recently; and

(b) if so, the details thereof and reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) :The Agricultural Finance Corporation Limited (AFCL), Mumbai is an autonomous body and the Board of AFCL is empowered to take its own decision within the framework of Companies Act, 1956. The Government of India is not holding any share capital in AFCL.